

(14)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 1093/95

Date of Order: 18-9-95

Between:

and

1. Chief Postmaster General,
A.P.Circle, Hyderabad-1.
2. Postmaster General, A.P.Southern Region,
Kurnool-5.
3. Superintendent of Post Offices,
Kurnool Division, Kurnool-1.
4. Postmaster, Head Post Office,
Kurnool-1.

Respondents.

For the Applicant: Mr.B.S.A.Satyanarayana, Advocate

For the Respondents:- Mr.K.Ramulu, Addl.CGSC.

CORAM:

THE HON'BLE MR.JUSTICE V.NEELADRI RAO : VICE-CHAIRMAN

THE HON'BLE MR. R.RANGARAJAN : MEMBER(ADMN)

The Tribunal made the following Order:-

Notice before admission.

List it on 30-10-1995, for reply in the meanwhile.

Until further orders, the recovery as per the impugned memo No. A/PTCWS/Review 95-96, dt. 29-6-95 is stayed.

Ambe
Deputy Registrar(J)CC

To

1. The Chief Postmaster General,
A.P.Circle, Hyderabad-1.
2. The Postmaster General, A.P.Southern Region,
Kurnool-5.
3. The Superintendent of Post Offices,
Kurnool Division, Kurnool-1.
4. The Postmaster, Head Post Office,
Kurnool-1.
5. One copy to Mr.B.S.A.Satyanarayana, Advocate, CAT.Hyd.
6. One copy to Mr.K.Ramulu, Addl.CGSC.CAT.Hyd.
7. One spare copy.

pvm.

C.C. today
19/9/95

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE V. NEELADR
VICE-CHAIRMAN

and

THE HON'BLE MR. R. RANGARAJAN : MEMBER

DATED:-- 18-9-1995.

ORDER/JUDGMENT

M.A./R.A/C.A.No.

in

O.A.No.

1093/95

T.A.No.

(W.P.)

Admitted and Interim Directions
Issued.

list on 30/10/95

Allowed

Disposed of with directions.

Dismissed.

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected.

No order as to costs.

pvm.

No spare copy

Central Administrative Tribunal
DESPATCH
20 SEP 1995
HYDERABAD BENCH